

Central Administrative Tribunal
Principal Bench: New Delhi

CP 261/96 in CP 142/97
in OA No. 2065/91

(24)

New Delhi, this the 20th day of October, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)
Hon'ble Shri N. Sahu, Member (A)

1. Harish Chander s/o Satya Pal
2. Bishambir Singh s/o Bedhamber Singh
3. Upendra Kanti s/o Nagashwar Kanti
4. Radhey Shyam s/o Ram Chander
5. Lallu Prasad s/o Shri Ramanand
6. Pradeep Kumar s/o Rakshit
7. Puran Chand s/o Gopi
8. Ashok Kumar s/o Santhal Prasad
9. Basudev Ram s/o Suraj Ram
10. Malkit Singh s/o Munshi Ram

...Petitioners

(By Advocate: Shri B.S. Mainee)

Vs.

1. Shri S.R. Mehta,
General Manager,
Northern Railway,
New Delhi.
2. Shri K.K. Chaudhary,
Divisional Railway Manager,
Northern Railway, State Entry Road,
New Delhi.
3. Shri S.K. Soni,
Chief Electrical Foreman,
(Train Lighting),
Northern Railway,
Railway Station,
New Delhi.

..Respondents

(By Advocate:- Sh. Vijay Pandita proxy for Sh. P.S.
Mahendru)

O R D E R (ORAL)
[Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)]

Petitioners' counsel states that the orders complained against have been complied with and this Contempt Petition has become infructuous.

(25)

In view of this, these contempt of courts
proceedings are dropped and notices discharged.

Narsimha

(N. Sahu)
Member (A)

naresh


(Dr. Jose P. Verghese)
Vice-Chairman (J)